GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 987

TO BE ANSWERED ON MARCH 02, 2016

DDA FLATS

No. 987 SHRI RAJESH VERMA: SHRI KANWAR SINGH TANWAR:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) the location of surrendered flats allotted under Delhi Development Authority (DDA) housing scheme 2014;
- (b) whether DDA proposes to allot these flats to economically weaker section;
- (c) if so, the details thereof and if not the reasons therefor;
- (d) whether the Government has received complaints regarding construction quality, road connectivity, water and power supply on the flats constructed under the scheme; and
- (e) if so, the details thereof and the action taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): Delhi Development Authority (DDA) has informed that 9,761 flats allotted under Housing Scheme-2014 have been surrendered in Rohini, Siraspur, Dwarka, Nasirpur, Raghubir Nagar, Loknayakpuram, Narela, Mukherjee Nagar, Kondli, Jasola and Todapur.
- (b) & (c): No, Madam. DDA has informed that the surrendered flats are of various categories and will be re-allotted to eligible applicants in the next Housing Scheme, as and when it is launched.
- (d) & (e): Yes, Madam. DDA has informed that it has received such complaints which are attended to by its Engineering Department.
